

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD**

(ALLAHABAD THIS THE 15th DAY OF OCTOBER, 2012)

Present

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. SHAHSHI PRAKASH, MEMBER (A)

Original Application No.18 OF 2007
(U/S 19, Administrative Tribunal Act, 1985)

Kandhai Lal, S/o Sri Ram Sumer, Resident of Village-Vidur, Post
Office-Sirathu, District-Kaushambi.

.....Applicant

V E R S U S

1. Union of India through its Secretary, Department of Post,
Ministry of Communication, Dak Bhawan, Sansad Marg, New
Delhi.
2. Senior Superintendent Post Offices, Allahabad Division,
Allahabad.
3. Sub-Divisional Inspector (Posts) Bharwari, District-Allahabad.

.....Respondents

Advocates for the Applicant:- Shri A. Tripathi

Advocate for the Respondents:- Shri S. Srivastava

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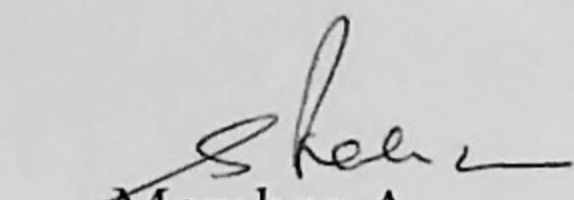
ORDER

(DELIVERED BY HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J))

Shri A. Tripathi, counsel for the applicant. Shri P. Srivastava, holding brief of Shri S. Srivastava, counsel for the respondents. Shri Tripathi, submitted that despite several letters, the applicant did not respond and he is not having any instructions either to contest the matter or not.

2. In view of that, OA is dismissed having not pressed.

Ordered accordingly.


Member-A


Member-J

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